

Mps. B. Pal
O.N. Ghosh

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CAT / J / II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No. 322 1992

Pranath Kumar Jena Applicant(s)

Versus

Union of India & others Respondent(s)

Sr. No.	Date	Order with Signature
1	26.3.93	Mr. O.N. Ghosh, learned Counsel for the petitioner prays or to withdraw this case. Prayer allowed. I.P.O. be returned to Mr. Ghosh. for vice-chairman